OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI O R D E R

The following transfers & postings are being made with immediate effect:

The Charles	The following transfers & postings are being made with immediate effect:			
S N	(Name & Emp. Code of the Official	From	Total	
1.	Shyam Singh EC: 90386	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sanjay Garg-I, Ld. Principal District & Sessions Judge Distt: East KKD		
2.	Pankaj Aggarwal EC : 72391030	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sanjay Garg-I, Ld. Principal District & Sessions Judge Distt: East KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjay Garg-I, Ld. Principal District & Sessions Judge Distt: New Delhi PHC	
3.	Mandeep Singh EC: 16481866	Desg: Peon Role: Peon Posting: Office Pool, Admn. Branch Distt: East KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjay Garg-I, Ld. Principal District & Sessions Judge Distt: New Delhi PHC	
4.	Chetan Rana EC : 84457615 (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch Distt: New Delhi PHC	Desg: Peon Role: Peon Posting: Office Pool, Admn. Branch- III Distt: Central THC	
5.	Ashok Kumar EC: 92139/96039332	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Shail Jain, Ld. Principal District & Sessions Judge Distt: Shahdara KKD	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shail Jain, Ld. Principal District & Sessions Judge Distt: East KKD	

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6. 7.	Sachin Sengar EC: 22665017 (Newly Appointed) Umesh Pilania	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Shail Jain, Ld. Principal District & Sessions Judge Distt: Shahdara KKD Desg: Peon	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shail Jain, Ld. Principal District & Sessions Judge Distt: East KKD Desg: Peon
	EC: 72810855	Role: Peon Posting: General Branch Distt: Shahdara KKD	Role: Orderly Posting: In the Court of Ms. Shail Jain, Ld. Principal District & Sessions Judge Distt: East KKD
8.	Nitin Sen EC : 33276369	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch Distt: East KKD	Desg: Peon Role: Peon Posting: Office Pool, Admn. Branch- III Distt: Central THC
9.	Anita EC : 76260376	Desg: Peon Role: Peon Posting: Creche Distt: East KKD	Desg: Peon Role: Peon Posting: Office Pool, Admn. Branch- III Distt: Central THC
10.	Deepanshi Gupta EC : 37716805	Desg: Peon Role: Peon Posting: Facilitation Centre Distt: East KKD	Desg: Peon Role: Peon Posting: Creche Distt: East KKD
11.	Deepak Joshi EC : 65050789	Desg: Peon Role: Peon Posting: Office Pool, Admn. Branch Distt: East KKD	Desg: Peon Role: Peon Posting: Facilitation Centre Distt: East KKD
12.	Vijay Shankar Bhatt EC: 10771/64647321	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Renu Bhatnagar, Ld. Principal District & Sessions Judge Distt: South-East Saket	



13.	Manish Kumar EC: 28381100 (Newly Appointed) Manoj Kumar EC: 11032	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Renu Bhatnagar, Ld. Principal District & Sessions Judge Distt: South-East Saket Desg: Peon Role: Peon	Desg: Peon Role: Orderly Posting: In the Court of Ms. Renu Bhatnagar, Ld. Principal District & Sessions Judge Distt: Shahdara KKD Desg: Peon Role: Orderly
		Posting: Office Pool, Admn. Branch-III Distt: Central THC	Posting: In the Personal Office of Ms. Madhu Jain, Ld. Principal District & Sessions Judge Distt: South-East Saket
15.	Kundan Singh Rawat EC: 90439/37534667	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Seema Maini, Ld. Principal Judge, Family Court (HQs), Dwarka (On diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Ms. Seema Maini, Ld. Principal District & Sessions Judge Distt: North Rohini
16.	Rammi Kumar EC: 92047/12268258	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Seema Maini, Ld. Principal Judge, Family Court (HQs), Dwarka (On diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Ms. Seema Maini, Ld. Principal District & Sessions Judge Distt: North Rohini
17.	Mohit Kumar EC : 21560637 (Newly Appointed)	Desg: Peon Role: Peon Posting: Vigilance/Litigation/RTI Branch and Hindi Section Distt: North Rohini	Desg: Peon Role: Peon Posting: Office Pool, Admn. Branch- III Distt: Central THC
18.	Pawan Mathur EC : 41043500 (Newly Appointed)	Desg: Peon Role: Peon Posting: Nazarat Branch Distt: North Rohini	Desg: Peon Role: Peon Posting: Vigilance/Litigation/RTI Branch and Hindi Section Distt: North Rohini
19.	Rattan Kumar Bhagat EC: 52644478	Desg: Peon Role: Peon Posting: Office Pool, Admn. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Umed Singh Gerewal, Ld. District Judge (Commercial Court)-05 Distt: Central THC

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20.	Khemi Ram Arya EC: 10985/86559670	Desg: Peon Role: Peon Posting: Office Pool, Admn. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjay Khanagwal, Ld. ASJ-02 Distt: New Delhi PHC
21.	Rahul John EC: 75723615	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjay Khanagwal, Ld. ASJ-02 Distt: New Delhi PHC	Desg: Peon Role: Peon Posting: Office Pool, Admn. Branch- III Distt: Central THC
22.	Gulab EC: 42123824	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Ravinder Bedi, Ld. ADJ-02 Distt: Shahdara KKD	
23.	Manish EC: 60244405	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Shreya Arora Mehta, Ld. ASJ (FTSC) (POCSO) Distt: South Saket	Desg: Peon Role: Orderly Posting: Attached with Ms. Shreya Arora Mehta, Ld. Officer on Special Duty, NALSA (On diverted capacity)
24.	Kamal Singh Negi EC: 45764521 / 90418	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Jitendra Pratap Singh, Ld. ASJ (FTSC) (POCSO)-03 Distt: South-West Dwarka	Pratap Singh, Ld. Officer on Specia
25.	Sh. Hitesh Mann EC: 86749599	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Shreya Arora Mehta, Ld. ASJ (FTSC) (POCSO) Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Ra Kumar, Ld. ADJ-02 Distt: North Rohini

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26.	Shankar	Desg: Peon	D D
	EC: 33081223 / 90461	Role: Orderly Posting: In the Court of Sh. Raj Kumar, Ld. ADJ-02 Distt: North Rohini	Desg: Peon Role: Peon Posting: Office Pool, Admn. Branch- III Distt: Central THC
27.	Sunil EC: 97652687 (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admn. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Jyoti Nain, Ld. MM-07 Distt: North Rohini
28.	Siddhartha Kumar Kheralia EC: 54105909	Desg: Peon Role: Orderly Posting: In the Court of Ms. Jyoti Nain, Ld. MM-07 Distt: North Rohini	Desg: Peon Role: Peon Posting: Office Pool, Admn. Branch- III Distt: Central THC
29.	Vijay EC: 13964811 (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admn. Branch-III Distt: Central THC	Desg: Peon Role: Peon Posting: Copying Agency Distt: Central THC
30.	Ghanshyam Meena EC: 67799727 (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admn. Branch-III Distt: Central THC	Desg: Peon Role: Dak Peon Posting: Juvenile Justice Board-VII, Pocket-14, Sector-8, Dwarka
31.	Sri Kishan EC: 90503	Desg: Peon Role: Dak Peon Posting: Juvenile Justice Board- VII, Pocket-14, Sector-8, Dwarka	Desg: Peon Role: Peon Posting: Office Pool, Admn. Branch- III Distt: Central THC
32.	Amit Kumar Swami EC: 11140	Desg: Peon Role: Orderly Posting: In the Court of Ms. Divyashree Raina, Ld. MM (Mahila Court)-02 Distt: Central THC	

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33.	Ajeet Singh EC: 62621437	Desg: Peon Role: Peon Posting: Judicial Branch Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Ms. Divyashree Raina, Ld. MM (Mahila Court)-02 Distt: Central THC
34.	Jairam Giri EC: 72468412 (Newly Appointed)	Desg: Peon Role: Peon Posting: Litigation Branch Distt: Central THC	Desg: Peon Role: Peon Posting: Protocol Branch Distt: Central THC

- 1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
- Sh. Vinay Kumar, Peon, EC-10568, presently posted in the General Branch, New Delhi, PHC is directed to look after the work of the Purchase Cell, New Delhi, PHC in addition to the work already assigned to him.
- Sh. Manoj Kumar, Peon, EC-91205, Presently posted in the Record Room (Civil), New Delhi, PHC is directed to look after the work of the Record Room (Criminal), New Delhi, PHC in addition to the work already assigned to him.
- 4. Ms. Seema, Peon, EC- 11099, presently posted in the Leave Section, New Delhi, PHC is directed to look after the work of the Computer Branch in addition to the work already assigned to her.
- 5. Sh. Baski Nath Chaudhary, Peon, EC- 11088, presently posted in the CMM Office, New Delhi is directed to look after the work of R & I Branch, New Delhi, PHC in addition to the work already assigned to him.
- 6. Sh. Bhupal Singh, Civil Nazir, EC: 90761, presently posted in the Court of Sh. Vivek Beniwal, Ld. ACJ-cum-CCJ-cum-ARC, Central, THC is directed to look after the work of Nazir in the Court of Sh. Sanjay Kumar Aggarwal, Ld. District Judge (Commercial Court) -06, Central, THC in addition to the work already assigned to him.
- 7. Sh. Sandeep, Peon, EC- 46743447 presently posted in the Admn. Branch, South-West, Dwarka is directed to look after the work of the Judicial Branch, South-West, Dwarka in addition to the work already assigned to him.
- 8. Sh. Anil Kumar, Peon, EC- 11054 presently posted in the Vigilance Branch, Central, THC is directed to look after the work of the Litigation Branch, Central, THC in addition to the work already assigned to him.
- 9. The role of Ms. Archana Rai, Farash, EC-90416/79051582 at the transferee station i.e. Care Taking Branch, Central, THC mentioned in transfer order no. 43695-035/ADMIN-III/F.1(3)/Central/P&T/2023 dated 30.05.2023 at S. No. 45 shall be read as Farash instead of Orderly.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI

No 50214-424 /ADMIN-III/F.1(3)/Central/P&T/2023

Dated, Delhi the 6 JUL 2023

Copy forwarded for information and necessary action to :-

- 1. The Ld. Principal District & Sessions Judges concerned Delhi/New Delhi.
- 2. The Ld. Principal Judge, Family Court (HQs), Dwarka.
- 3. The Ld. Officers/Officer-In-Charges concerned Delhi/New Delhi.
- 4. The DDOs concerned Delhi/New Delhi for further necessary action, as per rules.
- 5. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
- 6. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
- 7. The Officials concerned for immediate compliance.
- 8. Dealing Officials, Layers and ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
- 9. Dealing Officials, Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi with the direction for uploading the said order on the official Website of District Court.

Administrative Officer (Judl), Admn. Branch-III Central, THC